

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA)No.13/Chd/Hry/2017

In the matter of:

Sections 230 & 232 of the Companies Act, 2013

AND

In the matter of:

Premier Plasmotec Private Limited. ...Applicant/Transferor Company


And

Evershine Plasmotec Private Limited. ...Applicant Transferee Company.


Present: Mr. Ajay Garg and Mr. Mahesh Sharma, Advocates
for applicant companies.

Learned counsel for petitioners submits that petitioners submitted
certain documents in Registry. Registry is yet to check the documents.

List the matter now on 18.09.2017.



(Justice R.P. Nagrath)
Member (Judicial)

 August 30, 2017
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